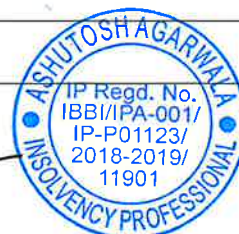


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KLT AUTOMOTIVE AND TUBULAR PRODUCTS LIMITED
OPERATING IN AUTOMOTIVE COMPONENTS INDUSTRY AT
PALGHAR & PUNE IN MAHARASHTRA AND PANTNAGAR IN UTTARAKHAND
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

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Mr. Ashutosh Agarwala

IBBI/PA-001/IP-P01123/2018-2019/11901

Registered Address: D-1005, Ashok Towers,

Dr. S.S. Rao Road, Parel, Mumbai 400012

For KLT Automotive and Tubular Products Limited

Date: 20/11/2025

Place: Mumbai

THE ECONOMIC TIMES

Economic Times English All Edition Date of Publish 20/11/2025

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR KLT AUTOMOTIVE AND TUBULAR PRODUCTS LIMITED OPERATING IN AUTOMOTIVE COMPONENTS INDUSTRY AT PALGHAR & PUNE IN MAHARASHTRA AND PANTNAGAR IN UTTARAKHAND (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)																					
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दैनिक जागरण

Dainik Jagran Hindi Dehradun city + Rudrapur Date of Publish 20/11/2025

फॉर्म जी																				
महाराष्ट्र के पालघर और पुणे और उत्तराखंड के पंतनगर में ऑटोमोटिव कंपोनेंट्स इंडस्ट्री में काम करने वाली केएलटी ऑटोमोटिव एंड ट्यूबलर प्रोडक्ट्स लिमिटेड के लिए रुचि की अभिव्यक्ति के लिए निमंत्रण (भारतीय दियाला और शोचन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दियाला समाधान प्रक्रिया) विनियम, 2016 के विनियमन 36 ए के उप-विनियमन (1) के तहत)																				
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4.	जगह जहाँ फ़िक्सड एसेट्स स्थित है, विवरण	1. वेदूर, पालघर - 401404, महाराष्ट्र 2. शेलवाली, पालघर - 401404, महाराष्ट्र 3. उर्स, पुणे 410506, महाराष्ट्र 4. पंत नगर - 263153, उत्तराखंड																		
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16.	रुचि की अभिव्यक्ति प्रस्तुत करने के लिए प्रोसेस ईमेल आईडी	kltautomotive.jbc@gmail.com																		
17.	एम्प्लॉयर्स के रूप में कॉर्पोरेट देनदार के रजिस्ट्रेशन स्टेटस की जानकारी	लागू नहीं																		
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अमर उजाला

Amar Ujala Hindi Dehradun cover Pantangar Date of Publish 20/11/2025

फॉर्म जी																				
महाराष्ट्र के पालघर और पुणे और उत्तराखंड के धनगर में ऑटोमोटिव कंपोनेंट्स इंडस्ट्री में काम करने वाली केएलटी ऑटोमोटिव एंड ट्यूबलर प्रोडक्ट्स लिमिटेड के लिए रुचि की अभिव्यक्ति के लिए निमंत्रण (भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियमन 36 ए के उप-विनियमन (1) के तहत)																				
प्रासंगिक विवरण																				
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2. पंजीकृत कार्यालय का पता	B-601, एस्तिरेट बिजनेस पार्क, MIDC रोड नंबर 2, अंधेरी (पूर्व), मुंबई-400059, महाराष्ट्र, भारत																			
3. वेबसाइट का यूआरएल	www.kltauto.com																			
4. जगह जहाँ फिक्स्ड एसेट्स स्थित है ,विवरण	1. वेदूर, पालघर - 401404, महाराष्ट्र 2. शंकरवाली, पालघर - 401404, महाराष्ट्र 3. उर्स, पुणे 410506, महाराष्ट्र 4. पत नगर - 263153, उत्तराखंड																			
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